

DFA

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTICE**

**No./RHC/Exam Cell/2013/204**

**Date:01.05.2013**

In continuation to the earlier notice no.RHC/Exam Cell/203 dated:30.04.13, it is further notified to all concerned that the interview of the candidates who have been found eligible for the same as per the result of the written examination for DJ Cadre, 2011 declared vide notice dated:06.08.2012 of this court, will be held as per the following schedule.

S.No.	Day and Date	Roll No. of the Candidates to be interviewed
1.	Tuesday, 14.05.2013	1008,1054,1061,1097,1107,1177, 1181,1267,1290 and 1299
2.	Wednesday, 15.05.2013	1300,1326,1363,1372,1375,1416, 1471,1508,1589 and 1654
3.	Thursday, 16.05.2013	1698,1793,1852,1885,1946,1967, 1986,2014,2196 and 2206
4.	Friday, 17.05.2013	2210,2225,2248,2286,2375,2401, 2436,2449,2506 and 2514
5.	Saturday, 18.05.2013	2845,2847,2896,2983,3008,3033, 3047,3062,3101 and 3115
6.	Sunday, 19.05.2013	3175,3292,3298,3324,3346,3356, 3377,3420,3438 and 3492
7.	Monday, 20.05.2013	3516,3544,3602,3606,3676,3693, 3787,3813,3903 and 3979
8.	Tuesday, 21.05.2013	4047,4053,4104,4107,4183,4210, 4298,4321,4357 and 4378
9.	Wednesday, 22.05.2013	4402,4444,4452,4558,4623,4629, 4678,4691,4715 and 4745
10.	Thursday, 23.05.2013	4756,4788,4793,4898,4954,4969, 4991,5003,5048 and 5059
11.	Friday, 24.05.2013	1046,1064,2652,3005,3458,3628, 4354, 4487 and 4933

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The interviews shall take place from 10.30 am to 1.00 pm and from 1.30 pm to 3.30 pm, subject to the changes as per the administrative exigency.

The candidates are required to remain present at 8.30 am on their respective dates as mentioned above, for getting their original documents/certificates verified by the examination cell. They should report to the Deputy Registrar (Examination), Rajasthan High Court, Jodhpur at the office of Registrar General for this purpose.

They are further directed to bring **all the original documents** pertaining to their educational qualifications, age, caste/category/one of the recognised photo ID proof to establish their identity, enrolment certificate/sanad issued by respective State Bar Council and any other such document which they want to rely upon to claim any concession/benefit/reservation.

Please note that no request for any change in the date, time and place for the interview will be entertained. In case, any of the candidates fail to appear for the interview as per the above schedule his candidature for the recruitment is **liable to be rejected**.

No TA-DA or any other allowance will be admissible to the candidates for the journey undertaken by them for this purpose.

The candidates are being informed personally about the above schedule of the interview by registered letters. They are, however, directed to appear in the interview as per the above schedule, even if the registered letter does not reach them in time.

**REGISTRAR (EXAMINATION)**